

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.156/2002

Date of order: 8.7.2002

Totaram Yadav, S/o Sh.Kachadu Singh Yadav, R/o Vill & Post Singhavali Aeher, Distt.Bhaghat, UP, last employed on the post of Junior Field Inspector, Bandi Kui, W.Rly, Jaipur Division.

...Applicant.

Vs.

1. Union of India through General Manager, Western Railway, Church Gate, Mumbai.
2. Divisional Railway Manager Western Railway, Jaipur Division, Jaipur.

...Respondents.

Mr.Shiv Kumar, Counsel for applicant

CORAM:

Hon'ble Mr.H.O.Gupta, Administrative Member

Hon'ble Mr.M.L.Chauhan, Judicial Member.

ORDER (ORAL)

PER HON'BLE MR.H.O.GUPTA, ADMINISTRATIVE MEMBER.

The learned counsel for the applicant wants to withdraw this O.A and prefer a duly constituted O.A giving details of the claim. The prayer is granted with the liberty to file a duly constituted O.A, subject to limitation. Accordingly, the O.A is dismissed as withdrawn.

(M.L.Chauhan)

Member (J)

(H.O.Gupta)

Member (A).